

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.14/241-244/NCLT/AHM/2019 With
IA 737 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2021**

Name of the Company:

Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Private Ltd & Ors

Section:

IA For Directions/241-244 of the Companies Act, 2013.

ORDER

Learned PCS Mr. Kunjal Dalal appeared for Petitioner.

Learned Counsel Ms. Natasha Shah appeared for Respondent.

Pleadings are complete.

Matter to appear for further consideration on 19.04.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of March, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**